

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF FINANCIAL SERVICES
LOK SABHA

UNSTARRED QUESTION NO. 1275

TO BE ANSWERED ON 10th February, 2020 / MAGHA 21, 1941 (SAKA)

Credit to Housing Sector

1275: SHRI ADHIKARI DEEPAK (DEV):

Will the Minister of FINANCE be pleased to state:

- (a) whether the banks are collaborating with the financial institutions to extend micro credit to the housing sector in the country;
- (b) if so, the details thereof; and
- (c) the quantum of micro credit provided by National Housing Bank during the last three years, State and UT-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE

(SHRI ANURAG SINGH THAKUR)

(a) and (b): Loans to the housing sector are categorized into loans for affordable housing and other housing loans. Reserve Bank of India (RBI) has informed that in terms of its Master Directions on Priority Sector Lending, bank loans to Housing Finance Companies (HFCs), approved by National Housing Bank (NHB) for their refinance, for on-lending for the purpose of purchase / construction / reconstruction of individual dwelling units or for slum clearance and rehabilitation of slum dwellers, subject to an aggregate loan limit of Rs.20 lakh per borrower, as per conditions specified in the aforesaid Master Directions, are eligible for classification as priority sector lending under 'Housing Category'. RBI has further informed that as on March 2019, housing loan outstanding under priority sector lending, including both on-lending and direct lending, as reported by Scheduled Commercial Banks was Rs. 4,98,467 crore.

(c) NHB does not provide any credit directly to borrowers, but provides refinance assistance, including for affordable housing portfolio, to banks and HFCs. The amount disbursed by NHB for the period from 01.07.2016 to 31.12.2019 as refinance to banks and HFCs for loan sizes of up to Rs. 2 lakh was Rs. 2,350.43 crore.
